

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 62/1078/2021

This the 26th day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Jahan Area, Aged about 54 years, W/o Tanveer Ahmad Bhat, R/o Naid Buni Rainwari, Srinagar.

.....Applicant

(Advocate:- Mr. Reyaz Jan, Sr. Advocate assisted by Mr. Suhaib F Banday)

Versus

1. Union Territory of Jammu and Kashmir through Commissioner/Secretary to Government, Floriculture, Garden and Parks Department, J&K Civil Secretariat, Srinagar-190009.
2. Director Floriculture Kashmir, Emporium Garden, Srinagar-190001.

.....Respondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

At the outset, learned counsel for the applicant submits that the applicant would be satisfied, if a direction is issued to the respondents to treat this O.A. as representation preferred by the applicant and take a decision on the same by passing a reasoned and speaking order within a limited time frame.

2. We have heard Mr. Reyaz Jan, Sr. Advocate assisted by Mr. Suhaib F Banday, learned counsel for the applicant and Mr. Rajesh Thappa, learned D.A.G. for the respondents and perused the records.





3. Looking to the limited prayer made by the learned counsel for the applicant, we dispose of the O.A. with direction to the respondents to treat this O.A. as representation preferred by the applicant and take a decision on the same by passing a reasoned and speaking order within a period of two months from the date of receipt of a certified copy of this order.

4. It is made clear that we have not entered into the merits of the case.

5. No order as to costs.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Arun